

required details were furnished by the Commission to the State Government in August, 1989. The Commission has not received any further communication from the State Government in the matter.

Representation of practitioners of the Indian systems of medicines in the High power Committee

1185. SHRIMATI BIJOYA CHAKRAVARTY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether Government have set up a High Power Committee to look into the career improvement and cadre restructuring of the practitioners of the Indian Systems of Medicine and Homoeopathy employed in the organisations under his Ministry,

(b) if so, the terms of reference of the Committee and its composition and by when it is expected to submit its report;

(c) whether representatives of the practitioners of the Indian Systems of Medicine and Homoeopathy have been included in the Committee and if not, the reasons therefor; and

(d) whether it is proposed to include now one representative each of the four therapeutic systems viz. Ayurvedic, Unani, Siddha and Homoeopathy as was done in the case the committee appointed some years back to look into career prospects and cadre restructuring of the practitioners of Allopathic system of medicine and if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKEELUR REHMAN): (a) Yes, Sir.

(b) The terms of reference & composition of the Committee may be seen at Statement. The Committee is expected to submit its report by 31-1-91 (See below)

(c) and (d) The representatives of Indian Systems of Medicine and

Homoeopathy have not been included in the Committee as representatives of Allopathic System of Medicine were not included in the Committee which was set up to look into their career prospects, in May, 1990. However, representations submitted by Associations of Indian Systems of Medicine and Homoeopathy will be considered by the Committee. The representative or Associations of ISM & Homoeopathy will also be called by the Committee for personal hearing

STATEMENT

Terms of reference of the Committee

No A 11011/1/90-CGHS(P)
Government of India

Ministry of Health and Family Welfare

Nirman Bhawan, New Delhi,
Dated the 19th November, 1990

ORDER

The Government have decided to set up a High Power Committee consisting of the following to look into career improvement and cadre restructuring of the practitioners of the Indian System of Medicine and Homoeopathy employed in the organisations under the Ministry of Health and Family Welfare—

1 Shri R. K. Tikku, *Chairman*

Secretary (Coord.),
Cabinet Secretariat

Member

2. Shri G. N. Tandon *Member*
Addl Secretary
(Expenditure),
Min of Finance

3. Shri S. K. Parthasarathy *Member*
Addl. Secretary
Personnel

4 Shri M. S. Dayal, *Member*
Addl. Secretary (H),
Min. of Health and F W

2 TERMS AND REFERENCES OF THE COMMITTEE:

1 Formation of a Central Service for Indian Systems of Medicine and Homoeopathy practitioners, with separate subcadres upto an appropriate level for each of the four therapeutic systems;

2 Providing the physicians in Indian Systems of Medicine and Homoeopathy in Central Service, a suitable place in the Central Group 'A' Service, in terms of pay and promotional prospects, comparable to Central Health Service,

3 Provision of specialist service in these systems of medicine; and

4 Any other issue directly related to the career improvement of practitioners of the Systems of Medicine

5 An officer will be separately appointed to work as Secretary to the Committee

6 The Committee will submit its report by 31-1-1991

Sd/

(I S BIST)
DIRECTOR

To

1 Shri R K Tikku, Secretary (Coord), Cabinet Sectt, N Delhi

2 Shri G N Tandon, Addl Secy, Deptt of Expenditure, Ministry of Finance, New Delhi

3. Shri S K Parthasarathy, Addl Secretary (Pension & P W), Ministry of Personnel, New Delhi

4 Shri M S Dayal, Addl Secretary, Min of Health & F M, New Delhi

No A 11011/1/90 CHGS(P), dated the 19th November, 1990.
Copy to —

1 The Cabinet Secretary, Cabinet Sectt, New Delhi

2 The General Secretary, All India CGHS Ayurvedic Physicians Association, New Delhi.

3 The General Secretary, All India CGHS Homoeopathic Physicians Association, New Delhi.

4. Shri J. Vasudevan, Joint Secretary, Min. of Health & F W, New Delhi

5 Private Secretary to Health Secretary.

Sd/-

(I S BIST)
DIRECTOR

Samples lifted by the Department of Prevention of Food Adulteration Delhi Administration

1186. SHRI GHUFRAN AZAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether it is a fact that the officials of the Department for the Prevention of Food Adulteration, Delhi Administration, Delhi are not raiding Milk Plants of M/s Jagat Pal Prem Chand, Lowrence Road, Food Colour and Essence dealers on S. P. Mukherjee Marg, M/s Jagan Nath Dalip Singh, Naya Bans, M/s Ramdev and Company, Gopi Nath Market, Khari Baoli and its godown in Kamla Nagar, M/s Delhi Tobacco House, Naya Bans; Pickle manufacturers near Nangloi, Sagar Restaurant, FF Block, Kamla Nagar; and Evergreen Sweet House, Green Park, Delhi; and

(b) if not, the details of samples lifted from the above mentioned concerns during the past one year?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKEELUR REHMAN) (a) and (b) As per information received from Delhi Administration, three samples of Khoya were lifted from S. P. Mukherjee Marg, Delhi (details in Statement). However, samples of Milk, Food colour Essence, Pickles have not been lifted from the dealers/manufacturers mentioned in the question